

13.00 hrs.

[Translation]

SHRI RAMPAL SINGH (Domariaganj) : The districte Sidharthnagar of my constituency is facing an acute crisis of drinking water. This area is adjacent to Nepal border. The wells have dried in this area and the construction work of Sarayu canal, which has been going on for 15 years, is without water even though the land has been acquired. There is drinking water problem both for humans and animals as well I, therefore, demand of the Central Government to expedite the completion work of Sarayu canal to enable the local people to have drinking water.

[English]

MR. DEPUTY SPEAKER . Now papers to be laid on the Table.

#### PAPER LAID ON THE TABLE

13.01 hrs.

**Review on the working of and Annual Report of British India Corporation Ltd., Kanpur for 1993-94 and Audited Accounts and comments of the comptroller and Auditor General thereon etc.**

[Translation]

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : Sir, on behalf of Shri G. Venkat Swamy, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) Review by the Government of the working of the British India Corporation Limited, Kanpur, for the year 1993-94.

(ii) Annual Report of the British India Corporation Limited Kanpur, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor general thereon.

(b) (i) Review by the Government of the working of the National Jute Manufactures Corporation Limited Calcutta, for the year 1992-93

[Placed in Library See No LT 7489/95]

(ii) Annual Report of the National Jute Manufactures Corporation Limited, Calcutta, for the year 1992-93, alongwith audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

(3) (i) A copy of the Annual Report (Hindi and English versions) of the cotton Textiles Export promotion Council, Bomaby, for the year 1993-94, alongwith Audited Accounts.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the Cotton Textiles Export Promotion Council. Bombay, for the year 1993-94.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

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[English]

**Consolidation Annual Accounts of the Employees Provident Fund organisation, New Delhi for 1993-94**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) Sir, on behalf of Shri P.A Sangma. I beg to lay on the Table :

A copy of the Consolidated Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the Year 1993-94 of section 5A of the Employees' Provident Fund and Miscellaneous Provisions Act. 1'952.

[Placed in Library. See No. LT 7492/95]

**Annual Report, Annual Accounts and Review on the working of Marine Products Export Development Authority, Kochi for 1993-94 and statement for delay in laying these papers.**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : I beg to lay on the Table

(1) (i) A copy of the annual Report (Hindi and English versions) of the Marine Products Export Development Authority. Kochi, for the year 1993-94.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Marine Products Exports Development Authority, Kochi, for the year 1993-94, together with Audit Report thereon

(iii) A copy of the Review (Hindi and English versions) by the Government of the Marine Products Export Development (Authority, Kochi, for the year 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7493/95]